

Rewards to employees of Life Insurance Corporation

1132. SHRI ARJUN SETHI : Will the Minister of FINANCE be pleased to state :

(a) whether the Life Insurance Corporation has kept a record of its employees who did not participate in any agitation and strike since 1968 and given some special rewards to them for their loyalty; and

(b) if so, how many of the employees from Eastern Zone have been rewarded so far ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) No, Sir.

(b) Does not arise.

Amount spent in Tamil Nadu for development of Tourist Centres

1133. SHRI E. R. KRISHNAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of Tourist Centres developed in Tamil Nadu during the last three years; and

(b) the amount spent on their development ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) and (b). Tourist bungalows have been constructed at Kanyakumari and Tiruchendur, the Central Government's share in their cost being Rs. 1.85 lakhs and Rs. 1.48 lakhs respectively. The India Tourism Development Corporation has established a transport unit at Madras at a cost of Rs. 5.70 lakhs and has also taken up the expansion of the Travellers Lodge at Mahabalipuram at a cost of Rs. 17 lakhs.

Companies gone into liquidation in Tamil Nadu

1134. SHRI E. R. KRISHNAN : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) the names of companies which have gone under voluntary liquidation during the last three years in Tamil Nadu;

(b) whether any study has been made of the circumstances leading to such voluntary liquidation;

(c) if so, the salient features thereof ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) The information regarding the names of companies which have gone into voluntary liquidation during the last three years viz. 1969, 1970 and 1971 in Tamil Nadu are given in the statement laid on the Table of the house. [*Placed in Library. See No. LT—1548/72.*]

(b) No, Sir.

(c) Does not arise.

Reduction in refining capacity by private refineries

1135. SHRI E. R. KRISHNAN : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the private Refineries have reduced, of their own, their refining capacity;

(b) if so, the action taken by Government in the matter; and

(c) the steps taken by Government to meet the consequent short-fall ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : (a) to (c). The price of crude oil is posted in terms of